

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 68/(MAH)/2010
CA No. 47/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016

NAME OF THE PARTIES: Mr. Vikram Ahuja
V/s.
M/s. Greenstone Investment Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr U K Choudhary Mr Himanshu Vij Kamal Aggarwal Ila Prasad	Sr Adv Adv CA	<u>Applicant</u> Pehla

2.	MR. V.R. DHOND, SR. ADV. MR. ASHISH KAMAT, ADV. MR. KUNAL MEHTA, ADV. MR. GAURAV SHAH, ADV. MS. HENNA DAULAT, ADV. MR. ADITYA MEHTA, ADV.	RESPONDENTS
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i/b. N/S. NEGANDHI, SHAH & HIMAYATULLAH

Order

CA No. 47/397-398/NCLT/MB/MAH/2016 in CP No.68/397-398/CLB/MB/MAH/2010

Hearing of both the parties over. Reserved for orders.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)